

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO.2455
TO BE ANSWERED ON 05.03.2020**

Swachh Bharat Mission

**2455. SHRI ARVIND DHARMAPURI:
SHRI Y.S. AVINASH REDDY:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the achievements made under Swachh Bharat Mission in the State of Telangana during the last three years;
- (b) the funds sanctioned for Swachh Bharat Mission to the State of Telangana during the said period;
- (c) whether the funds released have been utilized fully for the purpose of providing sanitation facilities in the rural areas;
- (d) whether the Government has observed any deviation of guidelines in the implementation of the programme and diversion of funds to other purposes/schemes and if so, the details thereof; and
- (e) if so, the steps taken by the Government in violation of guidelines?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

- (a) The number of individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Grameen) [SBM(G)] in Telangana during the last three

years, as per the data reported by the State on the online Integrated Management Information System (IMIS), are as under:

Financial Year	No. of IHHLs constructed
2016-17	5,20,029
2017-18	15,52,975
2018-19	4,70,819

All the 14,200 villages of the Telangana State have declared themselves Open Defecation Free (ODF).

(b) Central share released to Telangana under SBM(G) during the last three years are as under: -

Financial Year	Funds released (Rs. in crore)
2016-17	135.72
2017-18	481.94
2018-19	515.05

(c) to (e) The funds released under SBM(G) are usually utilized by the States as per the SBM(G) guidelines. Whenever any deviation from guidelines in utilization of funds is observed, the same is taken up with the States for appropriate corrective measures.